(16)

JOYO(FONTO)

ONOUTH

ANTH

ANTH

ONOUTH

ONOUT

Declaration of Assets and Liabilities

Year 2023-24

I, Dhirondan kumor Dhiro, son/daughter/wife of Late & Laxmon Shormy aged. 46 years, belonging to Bihar Legislative Assembly.

service and presently working as Office Attendant (Farmes)

give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependents*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

2307

Sr. No.	Description	Self	Spouse Name(S).	Dependant-1 Name	Dependent-2 Name	Dependant-3 Etc. Name
(1)	Cash		Asha Devi	Kesarinanan		and or mile
for 5		1000/_	5000/-	10000/-		
(11)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	#CNO!_ 10859485089 2009/_	Nil	Mil	MII.	ווא
(iii)	Bonds, Debentures and Shares in companies	nil	Nil	N:)	Nil	Nil
(lv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	110!- 174995/- (yearly) 2)807/- (monthly)	иіІ	N.I.)	Nil	Mil
(v)	Motor Vehicles (details of make, etc.)	Пін	Nil	motorcycle from wheelens	Nil	Ni)
(vi)	Jewellery (give details of weight and value)	Nil	Nil	ווא	Nil	Wil
(vii)	Other assets, such as values of claims / interests	lin	Nil	Nil	Nil	Nil

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

^{*} Dependant here means a person substantially dependent on the income of the employee.

Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will

also have to be indicated)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2	Dependant-3 Etc. Name
(1)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	1 Bigha 14 Katha (Patarna)	Nil	Nil	Nil	Ni)
(11)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	Mil	Nil	Mil	Nil	Nil
(明)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	lin	Nil	Nil	Nil	Nil
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	1 katha Patarnaj	lin	Nil	Ni)	Nil
(v)	Others (such as interest in property)	Nil	Nil	Nil	Nil	Nil

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
(a)	(i) Loans from Banks	SBI, Bum Branch	5,57,184/-
	(ii) Loans from financial institutions		
	(iii) Government Dues:		
	(a) dues to departments dealing with government accommodation	เม่า	Mil
	(b) dues to departments dealing with supply of water	Nil	Nil
	(c) dues to departments dealing with supply of electricity	Nil	Nil

	(d) dues to departments dealing with telephones	Nil	Hil
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	Nil	Nil
	(f) Other dues, if any	Hil	Nil
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN:-BMAPD2332M	NI
	(ii) Wealth Tax [Also Indicate the assessment year upto which Wealth Tax return filed.]	411	Nil
	(iii) Sales Tax (Only in case of proprietary business]	Nil	Nil
	(iv) Property Tax	Nil	NI

Personal Detail

GPF/CPF/PRAN No.	:-	PTS/BLA-1221
Gender	:-	M (M/F)
Date of Birth]=-	12101977 (DD/MM/YYYY)
Class/Group	;-	(A/B/C)
Cadre	(*	Forth Corde (Full Name e.g. B.A.SBihar Administrative Service,
		8.S.S Bihar Secretariat Service etc.)
Home District	;•	Bhagaipur

knowledge and belief.

Signature Shirendra Kumas Shiray'
Name of Employee: Phirmdog Kumar Dhire
Designation: Office Attendant (Formas)

Department: Bilan Legislative Assembly, Patra.

Note:

Place: Patra

Date: 08.02.24

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.